

LOK SABHA
UNSTARRED QUESTION NO. 1131
TO BE ANSWERED ON 08.02.2023

REDEVELOPMENT OF LAND UNDER THE MILLS OF NTC

1131. SHRI BHARTRUHARI MAHTAB:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government is redeveloping land under nine mills of National Textile Corporation (NTC) and if so, the details thereof;
- (b) whether the chawls that are situated in the lands of these nine mills are under the process of conversion from non-cess to cess and if so, the details thereof; and
- (c) whether the State Government is being part of the process and if so, the details of the projects that are under the consideration of the Government?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (c): In the light of continued poor economic viability of NTC mills, Ministry of Textiles is preparing an action plan for the way forward in the matter in consultation with NITI Aayog and Department of Public Enterprises, Ministry of Finance.

As regards conversion of non-cess chawls into cess situated in the land of nine NTC mills, 7 chawls are in cess building (occupants pay cess tax to Municipal Corporation of Greater Mumbai for repair/ reconstruction to be carried out by Maharashtra Housing and Area Development Authority) and remaining 4 chawls are non-cess (repair and reconstruction is the responsibility of the owner i.e. NTC). NTC is working out a viable solution in the matter in consultation with Government of Maharashtra as per provisions of Development Control and Promotion Regulation for Greater Mumbai 2034.
